

## **Rejection of application for certificate of registration**

**July 18, 2001**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on June 29, 2001 the application for certificate of registration submitted by M/s. Apollo Tradelink Pvt. Ltd., P-27, Princep Street, 3rd Floor, Kolkata-700 007.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

**P.V. Sadanandan**  
**Asst. Manager**

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